CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: AHMEDABAD

REGIONAL BENCH - COURT NO. 3

EXCISE Miscellaneous Application (Ors) No. 10202 of 2021

(On behalf of Appellant)

in

EXCISE Appeal No. 12027 of 2013-DB

[Arising out of Order-in-Original/Appeal No CCEA-SRT-I-SSP-463-2012-13-U-S-35A dated 30.03.2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Essar Steel India Limited

.... Appellant

27 Km, Surat Hazira Road, Hazira, SURAT, GUJARAT-394270

VERSUS

Commissioner of Central Excise & ST, Surat Respondent

New Building, Opp. Gandhi Baug, Chowk Bazar, Surat, Gujarat - 395001

<u>AND</u>

EXCISE Miscellaneous Application (Ors) No. 10203 of 2021

(On behalf of Appellant)

in

EXCISE Appeal No. 10957 of 2013-DB

[Arising out of Order-in-Original/Appeal No 29-DEMAND-2012 dated 29.01.2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Essar Steel India Limited

.... Appellant

27 Km, Surat Hazira Road, Hazira, SURAT, GUJARAT-394270

VERSUS

Commissioner of Central Excise & ST, Vadodara Respondent

1st Floor, Central Excise Building, Race Course Circle, Vadodara, Gujarat-390007

APPEARANCE:

Ms. Dimple Gohil, Advocate for the Appellant Shri J. A Patel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)

Misc. ORDER NO. M/10096-10097 / 2022

DATE OF HEARING/ DECISION: 08.04.2022

RAMESH NAIR:

These applications are filed for change in the name of Appellant Company from M/s. Essar Steel India Limited to M/s. Arcelor Mittal Nippon Steel India Limited. The applicant has also submitted copy of certificate issued by the Registrar of Companies, Ahmedabad.

2. Accordingly, the miscellaneous applications are allowed and the name of the appellant is changed from M/s. Essar Steel India Limited to M/s. Arcelor Mittal Nippon Steel India Limited.

(Dictated and pronounced in the open court)

(Ramesh Nair) Member (Judicial)

(Raju) Member (Technical)

KL